

FORM G
INVITATION FOR EXPRESSION OF INTEREST
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor	Kotakurja Private Limited
2	Date of incorporation of corporate debtor	10-09-1997
3	Authority under which corporate debtor is incorporated / registered	RoC - Mumbai
4	Corporate identity number / limited liability identification number of corporate debtor	U40100MH1997PTC110591
5	Address of the registered office and principal office (if any) of corporate debtor	311 LOTUS HOUSE 33A , VITHALDAS THACKERSEY MARG, NEW MARINE LINES MUMBAI MH 400020 IN
6	Insolvency commencement date of the corporate debtor	18-11-2019
7	Date of invitation of expression of interest	31-01-2020
8	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Please send an email to -ip.kotakurja@gmail.com
9	Norms of ineligibility applicable under section 29A are available at:	Please send an email to -ip.kotakurja@gmail.com
10	Last date for receipt of expression of interest	15-02-2020
11	Date of issue of provisional list of prospective resolution applicants	25-02-2020
12	Last date for submission of objections to provisional list	01-03-2020
13	Date of issue of final list of prospective resolution applicants	11-03-2020
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01-03-2020
15	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Please send an email to -ip.kotakurja@gmail.com
16	Last date for submission of resolution plans	31-03-2020
17	Manner of submitting resolution plans to resolution professional	Please send an email to -ip.kotakurja@gmail.com
18	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	25-04-2020
19	Name and registration number of the resolution professional	Mr. Devarajan Raman IBBI/IPA-002/IP-N00323/2017-18/10928

20	Name, Address and e-mail of the resolution professional, as registered with the Board	Mr. Devarajan Raman 12, ICT SQ, RA Kidwai Road, Matunga, Mumbai - 400019 devarajan.raman@gmail.com
21	Address and email to be used for correspondence with the resolution professional	Off. No. 9, 2nd Floor, Rajabhadur Mansion, Plot No. 22, Mumbai Samachar Marg, Mumbai - 400001 ip.kotakurja@gmail.com
22	Further Details are available at or with	ip.kotakurja@gmail.com
23	Date of publication of Form G	31-01-2020

Note:

- (1) The Resolution Professional / Committee of Creditors shall have the discretion to change the criteria for the EOI at any point of time.
- (2) The Resolution Professional / Committee of Creditors reserve the right to cancel / modify / Issue fresh EOI or extend timeline, without assigning any reason and without any liability, whatsoever.
- (3) Estimated date of closure of Corporate Insolvency Resolution Process period is 16th May, 2020. The aforesaid timeline shall be subject to extension, if any sought and granted by the Adjudicating Authority under section 12 of the Code.



Devarajan Raman
Resolution Professional
IBBI/IPA-002/IP-N00323/2017-18/10928
For Kotakurja Private Limited

Date – 30.01.2020
Place – Mumbai